Securities and Exchange Board of India	**NBCC Complex, Tower 1, 8th floor, Block A, East Kidwai Nagar, New Delhi – 110023** **Ph: 011 6901 2998** **Email: recoverynro@sebi.gov.in, deepshikhal@sebi.gov.in**	**CORRIGENDUM**

CORRIGENDUM IN RESPECT OF PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES OF KBCL INDIA LTD.

Securities and Exchange Board of India (SEBI) vide notice dated June 11, 2024 (published in Newspaper on June 12, 2024) has invited bids for sale of properties in the Recovery proceedings against **M/s. KBCL India Ltd (PAN: AACCK1768N), and its directors namely Shri Rakesh Kumar (PAN: BDXPK7192Q), Shri Vishvnath Pratap Singh (PAN: BYYPS5946N) and Shri Shashi Kant Mishra (PAN: AHYPM9076H) [Defaulters],** under Recovery Certificate No. 1011 of 2016 through e-auction platform on "as is where is and whatever there is" basis.

In view of certain representations/objections received by SEBI in respect of the said auction notice, the auction of properties at Sr. No. 1, 2, 6, 9, 16 and 19 has been put on hold till July 25, 2024 and the auction of the said properties is now tentatively scheduled on July 26, 2024.

Further, in the said notice of sale, the word "Chormura" appearing in brief description of immovable properties at Sr. No. 17 may be read as "Bhadaya".

The remaining contents of the notice of sale remain unchanged.

Interested persons are requested to visit 'Auction Notice under Recovery Proceedings' in 'Enforcement' tab on www.sebi.gov.in for details.

Sd/-

Place: Delhi **Deputy General Manager & Recovery Officer**
Date: July 15, 2024 **Securities and Exchange Board of India**